

FORM B**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF RADIANT BIZCOM
PRIVATE LIMITED**

1.	Name of Corporate Debtor	Radiant Bizcom Private Limited
2.	Date of Incorporation Of Corporate Debtor	18/10/2013
3.	Authority Under Which Corporate Debtor Is Incorporated/ Registered	Registrar Of Companies, Mumbai Under Companies Act, 2013
4.	Corporate Identity Number of Corporate Debtor	U74999MH2013PTC249337
5.	Address of The Registered Office And Principal Office (If Any) of Corporate Debtor	Shop No. 160, 1 st Floor, Evershine Mall Jn. Off Link Road, Malad West Mumbai-400064, Maharashtra.
6.	Date Of Closure Of Insolvency Resolution Process	13 th December, 2022
7.	Liquidation Commencement Date Of Corporate Debtor	13 th December, 2022 (Copy of order received on 07/02/2023)
8.	Name, Address, Email Address, Telephone Number And The Registration Number Of The Liquidator	Name: Arun Bagaria Address: 701, Stanford, Junction of S V Road & C D Burfiwala Marg, Andheri West, Mumbai-400058. E-mail Id: arun@bagariaco.com Telephone No.: 022-62505600 Registration No.: IBBI/IP-N00278/2017-18/10836
9.	Last Date For Submission Of Claims	09 th March, 2023

Notice is hereby given that the Hon'ble National Company Law Tribunal (Mumbai Bench) has ordered the commencement of liquidation of the Radiant Bizcom Private Limited on 13th December, 2022.

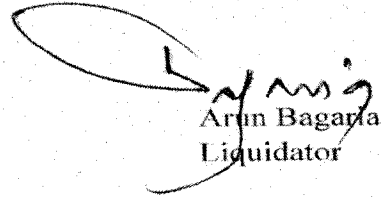
The stakeholders of Radiant Bizcom Private Limited are hereby called upon to submit a proof of their claims, on or before 09th March, 2023 to the liquidator at the address mentioned against item 8.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 08/02/2023

Place: Mumbai


Arun Bagaria
Liquidator